

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 330 of 2019

IN THE MATTER OF:

Ram Avtar Yadav & Anr.

...Appellants

Versus

H.S. Realty Pvt. Ltd. & Ors.

...Respondents

Present

**For Appellants: Mr. Rakesh Kumar and Mr. Himanshu Tanwar,
Advocates.**

For Respondents:

ORDER

30.01.2020 Due to paucity of time, the matter could not be taken up.

Post the Appeal 'for orders' on **14th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)

Ash/GC